

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

C.P (IB)-1696(MB)/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **POSCO MAHARASHTRA STEEL PVT. LTD.**

v/s.

TIGER STEEL ENGINEERING (INDIA) PVT.LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

12. C.P (IB)-1696(MB)/2018

None present. List this matter on 13.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)